

(6)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**O.A. No. 28 of 2001
OA No. 2809 of 2002**

New Delhi this the 2nd day of December, 2004.

**HON'BLE MR. SHANKER RAJU, MEMBER (J)
HON'BLE SHRI S.K. MALHOTRA, MEMBER (A)**

OA No. 28/2001

1. Sh. K.V. Zalpuri,
s/o late Sh. Jiwan Zalpuri,
R/o F-1241, Luxmi Bai Nagar,
New Delhi.
2. Sh. R.C. Gulati,
S/o late Sh. M.L. Gulati,
R/o House No. 5-A/115,
NIT Faridabad (Haryana).
3. Sh. Harbhajan Lal,
s/o late Sh. Kishan Chand,
R/o House No. 2H/19,
NIT Faridabad (Haryana).
4. Rajmant Singh,
s/o Sh. Khem Singh,
r/o Qr. No. 1936,
Type-III, NH IV, Faridabad.Applicants

-Versus-

1. Union of India through
The Secretary,
Ministry of Agriculture,
Department of Agriculture & Co-operation,
Krishi Bhawan,
New Delhi – 110 001.
2. Sh. S.K. Pani,
3. Sh. A.K. Tehlan
4. Sh. Ajit Singh
5. Sh. R.A. Dohare,

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6. John Topno,

(respondents nos. 2 to 6 who have been ordered to be promoted vide Impugned order dated 22.12.2000 to be served through respondent no. 1)

...Respondents

OA No. 2809/2002

1. Sh. K.V. Zalpuri,
s/o late Sh. Jiwan Zalpuri,
R/o F-1241, Luxmi Bai Nagar,
New Delhi.
2. Sh. R.C. Gulati,
S/o late Sh. M.L. Gulati,
R/o House No. 5-A/115,
NIT Faridabad (Haryana).
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Type-III, NH IV, Faridabad.

...Applicants

-Versus-

1. Union of India through
The Secretary,
Ministry of Agriculture,
Department of Agriculture & Co-operation,
Krishi Bhawan,
New Delhi - 110 001.
2. The Secretary,
Department of Personnel & Training,
North Block,
New Delhi - 110 001.
3. Ministry of Rural Areas and Employment,
Through Secretary,
Krishi Bhawan,
New Delhi.
4. Sh. Surender Kumar,
5. Sh. V.P. Taneja,
6. Smt. Kamlesh Puri,

7. Sh. R.A. Dohare
8. Sh. Ajit Singh
9. Sh. P. Mesha Ram
10. Sh. P.V.R. Moorthy
11. Smt. Usha Chhabra

(respondents nos. 4 to 11 who are working as Section Officers/Assistants with Respondents No. 1 & to be served through respondent no. 1)

...Respondents

Appearance: Shri Davesh Singh, counsel for applicants in both the OAs.

Shri S. M Arif, counsel for official Respondents in both the OAs.

Shri Ashwani Bhardwaj, counsel for private respondents in both the OAs.

ORDER (ORAL)

By Shri Shanker Raju, Member (J):

Learned counsel of the applicants states that in the light of an additional affidavit filed by the respondents on 11.08.2004 and more particularly in the light of its paras 6 and 7 wherein the grievances of the applicants are stated to have been redressed by the respondents themselves, he prays to withdraw these OAs. Both these Original Applications are dismissed as withdrawn without prejudice to the rights of the applicants.

2. A copy of this order be placed in respective files of both the OAs.


(S.K. Malhotra)
Member (A)
/vv/


(Shanker Raju)
Member (J)